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O.A.No. 164 of 1996

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
Free copy of the common judgment given to the applicant counsel. <i>patu</i> 12/11 <i>B</i> <i>mx</i> S-O	O.A.Nos.154 to 170 of 1996, O.A.Nos.482 and 483 of 1996, O.A.No.773 of 1996, and O.A.Nos.17 and 404 of 1997. <u>Order dated 28.9.2001</u> <i>Adm</i> Order is pronounced in open Court. As per observations contained in the Order, dated 28.9.2001, in separate sheets attached to the record of O.A.No.154 of 1996, the Original Applications are rejected. No costs. <i>Chairman</i> 28.9.2001 MEMBER (JUDL.)